

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/787/2019

DATE OF ORDER: 17.01.2020

CORAM

HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER
HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER

Kanhaiya Lal Meena S/o Shri T.K. Meena, aged about 44 years, R/o Plot No. 56, Madhav Colony, Madar, Ajmer-305024 (Rajasthan), presently working as Senior DSO, A member of IRSEE in the office of DRM, Ajmer, Mob. 9001196901 (Group 'A' post).

....Applicant

Shri Amit Mathur, counsel for applicant.

VERSUS

Union of India through the General Manager, North Western Railway, Headquarter Office, Jagatpura Road, Malviya Nagar, Near Jawahar Circle, Jaipur-302017 (Rajasthan).

....Respondents

Shri M.K. Meena, counsel for respondents.

ORDER (Oral)

Per: Suresh Kumar Monga, Judicial Member

At the very outset, Shri M.K. Meena, learned counsel for the respondent stated that during pendency of the present Original Application, the respondent-department has appointed Shri Ajay Kumar Rawal, Retd. AM/Planning/HAG/Rly. Bd., as Inquiry Officer vide order dated 02.01.2020 to hold the enquiry against the applicant pursuant to Memorandum dated 29.11.2019. A copy of the order dated 02/03.01.2020, as produced by learned

counsel for the respondent, during the course of hearing, is ordered to be taken on record.

2. The aforesaid fact as stated by Shri M.K. Meena, learned counsel for the respondent has not been disputed by Shri Amit Mathur, learned counsel for the applicant. However, he states that the applicant would be satisfied if a direction is issued to Inquiry Officer to conclude the enquiry within a time frame.

3. Keeping in view the afore-stated limited prayer made by learned counsel for the applicant, we deem it appropriate to dispose of the Original Application without entering into the merits of the case.

4. Accordingly, the Original Application is disposed of with a direction to Shri Ajay Kumar Rawal, Inquiry Officer, to conclude the enquiry proceedings within a period of two months from the date of receipt of a certified copy of this order.

5. Ordered accordingly. No order as to costs.

(A. MUKHOPADHAYA)
ADMINISTRATIVE MEMBER

(SURESH KUMAR MONGA)
JUDICIAL MEMBER

Kumawat